

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s).1474/2005

Paramjit Singh @ Mithu singh

Appellant (s)

VERSUS

State of Punjab Th. Secry.(Home)

Respondent(s)

Date: 24/07/2007 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Jana Kalyan Das,Adv.

For Respondent(s)

Mr. K.K. Mahalik,Adv.  
Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
O R D E R

There is no request for filing additional documents.

List the matter before the Hon'ble Court.

(S.G. SHAH)  
Registrar